

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-324/ND/2023
New IA/2141/2024

IN THE MATTER OF:

Sh. Sanjay Paintal

.....Applicant

Vs.

Contemporary Exports LLP

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Abhay Raj Varma, Mr. Anshay Dhatwalia, Advs. in
New IA/2141/2024

For the Respondent :

For the RP : Mr. Neeraj Kumar Jain, RP in New IA/2141/2024

ORDER

New IA/2141/2024:-

This is an application filed under Section 60(5) of IBC, 2016 by one of the Financial Creditor seeking certain directions to the Respondents. Heard the submission made by Ld. Counsel on behalf of the Applicant. Issue notice to the non Applicant for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List this application on **11.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)